

**Central Administrative Tribunal  
Principal Bench  
CP 197/2017  
In  
OA 3744/2012**

New Delhi this the 22<sup>nd</sup> day of January, 2018

**Hon'ble Sh. Raj Vir Sharma, Member (J)  
Hon'ble Ms. Nita Chowdhury, Member (A)**

Arjun Lal Makhija  
S/o Shri Ishwar Dass,  
R/o F-58, Moti Nagar,  
New Delhi.

.. Applicant

**(By Advocate: Sh. Saurav Arora)**

Versus

1. Nidhi Srivastav, Secretary  
Delhi Jal Board  
Govt. of NCT of Delhi Varunalya Ph-II  
Karol Bagh, New Delhi – 110005
  
2. Shekhar Kumar, Administrative Tribunal Officer (Bulk)  
Delhi Jal Board,  
Govt. of NCT of Delhi, Varunalya Ph-II  
Karol Bagh, New Delhi-110005
  
3. Keshav Chandra, IAS  
Chief Executive Officer,  
Delhi Jal Board,  
Govt. of NCT of Delhi Varunalya Ph-II  
Karol Bagh, New Delhi-110005 .. Respondents

**(By Advocate: Sh. Rajeev Kumar)**

**ORDER (ORAL)**

**Sh. Raj Vir Sharma, Member (J)**

Heard the learned counsel for the parties. We have perused the compliance affidavit, which reveals that the order of this Tribunal has been substantially complied with. Accordingly, the C.P. is closed. Notices issued to the respondents are discharged.

**(Nita Chowdhury)  
Member (A)**

/sarita/

**(Raj Vir Sharma)  
Member (J)**



